

[English]

Conversion of Jabalpur-Gondia-Chandrapur Line

4146. SHRI PRAFUL PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the survey for conversion of Jabalpur-Gondia-Chandrapur line into broad gauge has been completed; and

(b) if so, the outcome thereof and the action proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Survey has not yet been completed.

(b) Further action would depend on results of survey and availability of resources in the coming years.

Pollution in Delhi by Small Scale Units

4147. SHRI ANAND RATNA MAURYA:
SHRI RAJVEER SINGH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of small scale units in Delhi registered and unregistered units operating in non-conforming areas granted permission under the Pollution Control Act;

(b) the number of units, out of them, which have installed pollution control equipments during the last three years; and

(c) whether there is any proposal to exempt small scale industries from the provisions of Water Pollution Control Act?

THE MINISTER OF STATE IN THE

MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Nearly, 25,000 small-scale industrial units have sought registration with the Department of Industries, Delhi Administration. Consent have been granted to 620 industrial units in non-conforming areas of Delhi. About 200 units have installed pollution control equipment during the last three years.

(c) No, Sir.

Medical Facilities to Rural Areas

4148. SHRI K. PRADHANI:
SHRI ARJUN CHARAN SETHI:
SHRI BHEEM SINGH PATEL:
KUMARI VIMLA VERMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the targets fixed under the Seventh Five Year Plan to extend medical facilities to the rural poor and specially to the Scheduled Castes and Scheduled Tribes in Orissa and Madhya Pradesh;

(b) the extent to which the targets have been achieved so far; and

(c) the steps taken or proposed to be taken to extend medical facilities to achieve the targets?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Health is a State subject under the Constitution of India. Medical facilities are made available to the rural poor and specially to the Scheduled Castes and Scheduled Tribes under the Tribal Sub-Plan and Special Component Plan for Scheduled Castes through various rural health infrastructure viz. Primary Health Centres, Community Health Centres, Sub-Centres, training of Dais etc.